

[Shri Lal Bahadur Shastri]

pretty bad and I had said that the people are extremely unhappy over that. It is not good to think that we should always fight and fight with arms; I do not consider that to be essentially a special strength either on the part of Government or on the part of any Member of the Opposition. We are dealing with our own people, one of the States of our country and if we can deal with the situation peacefully, we must do so and steps have been taken in that regard.....

**Shri Hem Barua:** I agree with what he said.... (Interruptions.)

**Mr. Speaker:** He ought not to interrupt. My patience is being taxed. I would request hon. Members just to help me in this; at least on the last day of this session, I thought everybody must have felt exhausted today and there ought to be calm, but I find that there is greater excitement rather. (Interruption).

**Shri Hem Barua:** May I submit that I agree with the hon. Minister. I welcome his statement, but then the howling is there.

**Mr. Speaker:** Order, order.

श्री श्रीकार लाल बैरवा (कोटा) :  
बहुत बुरी बात है कि आप तो आइंर  
दे रहे हैं और उधर से "नो, नो" कहा जा  
रहा है ।

**Shri Hem Barua:** I welcome the statement about peace.

**Mr. Speaker:** Order, order. In spite of my request, in spite of all that I entreated, even then, he will continue.

**Shri Hem Barua:** May I submit a personal clarification?

**Mr. Speaker:** Order, order. What is to be done now? Now there are two more calling attention notices

today. I would suggest that these statements might be laid on the Table of the House, because it will take more time.

Several Hon. Members rose—

**Shrimati Renu Chakravartty:** They are very important. (Interruption).

**Mr. Speaker:** Order, order. If the House wishes, I cannot have any objection in spending more time. Already, we have spent 50 minutes. They should realise that because this was the last day of this session, I put in all these today; otherwise, according to the rules, only one Calling Attention Notice can be put in on one day and not three.

**Dr. L. M. Singhvi:** I think you will do justice.

**Mr. Speaker:** All right. I allow that.

(ii) REPORTED BURNING OF SOME VILLAGES IN MANIPUR BY NAGA HOSTILES

**Dr. L. M. Singhvi:** I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

"Reported burning of some villages in Manipur by Naga hostiles recently."

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** Shall I read it, or, shall I lay it on the Table of the House?

**Mr. Speaker:** He may read it; that is the demand.

**Shri Hathi:** There is no information to the effect that some villages in Manipur were burnt by Naga Hostiles recently.

2. On 24th April, 1964, at about 7 P.M., some followers of Rani Gaidillu burnt seventeen houses of Njening

Village which is part of Phuklong Khunon Village in the Tamenglong Sub-Division of Manipur State. There is no evidence to show that gutting of these houses by fire was perpetrated by Naga Hostiles. There has been no loss of life. The damage caused to property is estimated at Rs. 7,000. The affected villagers are taking shelter at a nearby village called Inem. No villager is missing. The culprits have not yet been traced.

3. No other incident of the kind in Manipur State has been reported.

**Dr. L. M. Singhvi:** May I know whether the Government have been able to identify all the culprits who gave rise to this carnage in these villages and, if so, what are the details thereof and what do the Government propose to do?

**Shri Hathi:** It has not been able to trace the culprits as such. But from the information available, it seems that it was because of internal feuds.

**Shri Kapur Singh (Ludhiana):** I simply wish to ask whether it is altogether beyond our competence to seal off the Nagaland borders from the foreigners and to pacify and reconcile the belligerents underground and, if not, for how long do we propose to keep this running sore?

**Shri Hathi:** It was because of these internal feuds between the various sects of the Nagas. There is no information about foreign intrusion in this.

**Shri Bhanu Prakash Singh (Raigarh):** Keeping in view the law and order situation, may I know how far it is correct that the arms and ammunition/recovered from the hostile are not only supplied by Pakistan but also come through Burma and, if so, what steps the Government have taken to bring this fact to the notice of the friendly Government of Burma?

**Shri Hathi:** This question generally does not arise. The question is about

the fire or the burning of villages. About the question of supply of arms, the Defence Minister answered about two minutes back.

**Shri Jashvant Mehta (Bhavnagar):** May I know what steps the Government have taken for the protection of the villagers against the Naga hostiles?

**Shri Hathi:** We are considering of raising the armed Manipur Rifles Battalion, I think, from two to four.

**Shri Hem Barua:** This may be due to internal feuds as reported by the Hon. Minister. But the arms and ammunition used in the operations are foreign arms and ammunition. Whatever that might be, in view of the fact that the violent activities of the Naga hostiles have intensified in Nagaland, may I know how far it is a fact that our army have put pressure on the Government to hand over Nagaland to the army in order to restore peace there?

**Shri Hathi:** I do not think it arises from this question.

**An Hon. Member:** Then what does arise?

**Shri Hem Barua:** What does arise then?

**Mr. Speaker:** Order, order. One can express one's opinion. Well, the objection is that the activities have rather increased, and they want to know whether the Government have done something in that regard in order to check them.

**Shri Hathi:** In fact, this incident is not by Naga hostiles. In fact, this village is supposed to be supporting the hostiles; it is these sects who support the Naga hostiles, who have done these acts.

श्री प्रकाशचौर शास्त्री (बिजनौर) :  
नागा विद्रोही नागा प्रशासन के साथ मिल  
कर कार्य करें और नागालैंड . . . .

**प्रप्यक्ष महोदय :** वह कहते हैं कि यह नागा होस्टाइल्ट्र का काम नहीं है ।

**श्री प्रकाशबीर शास्त्री :** मेरी जानकारी इस प्रकार की है कि नागालैंड में पीछे जो विद्रोहियों को शान्त करने के लिए कान्फेंस हुई थी और जिस में पादरी स्काट और श्री जय प्रकाश नारायण भी सम्मिलित हुए थे, उस के बाद से इस प्रकार के उपद्रव ज्यादा बढ़ गए हैं । क्या आप को भी इस तरह की कोई जानकारी है ?

**श्री हाथी :** जी नहीं ।

**श्री हुकम चन्द कछवाय :** जिस गांव के मकानों के अन्दर यह आग लगाई गई उस गांव से पुलिस की चौकी कितनी दूर थी ? उन को यह पता था कि आग लगने वाली है तो फिर भी पुलिस मौके पर नहीं पहुंची क्या यह सही है ?

**श्री हाथी :** मुझे ऐसी कोई इत्तिला नहीं है ।

**श्री बड़ (खारगोन) :** यह कहा गया है कि आपस में दो पार्टियों का झगड़ा होने से यह आग लगाई गई थी । एक पार्टी नागा विद्रोहियों की तरफ से थी और दूसरी पार्टी नागा गवर्नमेंट की तरफ से थी, इसलिए उन दोनों में यह झगड़ा हुआ, क्या यह बात ठीक है ?

**श्री हाथी :** ऐसा नहीं है । लेकिन एक बात है कि जिस पार्टी ने आग लगाई वह नागा होस्टाइल्ट्र के खिलाफ थी ।

**Shri P. C. Borooah:** Does it indicate that all efforts of the Government to restore peace in Nagaland including the efforts of Rev. Michael Scott have proved futile?

**Shri Hathi:** We cannot say that efforts are futile. But we are taking steps to tighten it.

(ii) REPORTED BREAK DOWN OF MILK SUPPLY BY DELHI MILK SUPPLY SCHEME

**Mr. Speaker:** There is another Calling Attention Notice about the milk supply scheme. I learn that it is a statement which covers four or five pages. I will take it at 5 O'clock.

**Shri Indrajit Gupta:** Can we ask questions then?

**Mr. Speaker:** I will allow that.

**Mr. Speaker:** The statement might be laid on the Table so that Members might put questions.

**The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas):** I beg to lay the statement on the Table of the House. [Placed in Library. See No. LT-2887/64.]

RE: CALLING ATTENTION NOTICE

(QUERY)

**Shri Nath Pai (Rajapur):** I am not interrupting the proceedings, but may I submit that I have not got any reply from you. There may be some failure of communication. It is with regard to my Calling Attention Notice about the strike of the employees in the Free Press Journals, Bombay. For the other Calling Attention Notices, I got the reply that they have been disallowed. But in this case no reply has been received.

**Mr. Speaker:** I will just convey to him.

**Shri Nambiar (Tiruchirapalli):** It should also be taken up in the evening the Free Press strike and the Calling Attention Notice thereon.

**Mr. Speaker:** I cannot promise. Let me first find out.